

Manufacture of L.P.G. Cylinders in West Bengal

4704. SHRI SYED MASUDAL HOSSAIN : Will the Minister of INDUSTRY be pleased to state the L.P.G. cylinder plants sanctioned for West Bengal during the last ten years as compared to such sanctions granted for other States during the corresponding period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : No licence under the Industries (Development and Regulation) Act is required for the manufacture of L.P.G. cylinders. However, in the organised sector during the last 10 years, 27 units of West Bengal and 750 units of other States were registered with the Directorate General of Technical Development for the manufacture of L.P.G. cylinders.

Mining of Coal Deposits in Gujarat

4705. SHRI MOHANBHAI PATEL : Will the Minister of ENERGY be pleased to state :

(a) whether any survey has been conducted in Gujarat to find out coal deposits ;

(b) if so, the details of survey conducted and when ;

(c) the findings thereof ; and

(d) the steps being taken or proposed to be taken for mining it ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d). Oil and Natural Gas Commission while drilling for oil in Gujarat discovered coal reserves estimated to the tune of 63 billion tonnes in Mehsana-Kalol area at depths varying from 700-1700 metres. These deep coal seams are not capable of being mined by conventional mining methods.

Closure of Kenduadih Colliery of Bharat Coking Coal Limited

4706. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased

to state :

(a) whether Kenduadih Colliery, lying closed in the area No. VII of Bharat Coking Coal Limited has been restarted; if so, the date of restarting the mines, number of workers working in the mines and production of coal from it as on 1 January, 1986, facts in detail ;

(b) whether the original name has been abolished and it has been merged with Bhagabandh Colliery, if so, the reasons thereof ;

(c) whether any worker has been taken back after restarting of the mine; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir. The 18 seam of Kendwadih Incline mine in Area VII was restarted in July, 1975 and production commenced from February, 1981. At present, 259 persons are employed with a daily production of about 160 tonnes.

(b) The original name has not been abolished but the 18 seam of Kendwadih mine has been merged with Bhagaband Colliery for administrative and operational convenience.

(c) and (d). As per available records, no worker was employed in the 18 seam of Kendwadih mine at the time of nationalisation. The operation of this seam had been discontinued by its owners sometime in 1966. Hence question of taking back any worker does not arise.

Enquiries by M.R.T.P. Commission

4707. DR. G. VIJAYA RAMA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the monopolies and Restrictive Trade Practices Commission has stepped up its tempo of enquiries on the basis of unfair trade practices, specially misleading erroneous advertisements, as reported in 'Economic Times' of 18 February, 1986 ; and

(b) whether MRTP Commission would in all fairness, widely inform the firms/parties through press publicity of the new legislation on unfair trade practices on the lines of similar publicity by Income Tax and Customs Authorities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Enquiries instituted by the M.R.T.P. Commission during 1985 have shown an appreciable increase over the enquiries instituted during 1984 in respect of unfair trade practices which also include misleading and erroneous advertisements.

(b) MRTP Commission issues press releases in all important cases when enquiries are instituted and when final orders are passed. These press releases create awareness among the people about the relevant provisions of the MRTP Act and powers of the Commission.

Increase in Prices of Enzyme Products

4708. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the drug companies are increasing the prices of Enzyme products used for digestive purpose ;

(b) whether his Ministry is satisfied with the price increase ;

(c) whether these medicines are under price control ;

(d) if so, whether the manufacturers took permission of increase the prices ; and

(e) if not, whether there is any proposal to control the prices of these medicines ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAI-CHANDRA SINGH) : (a) to (c). Enzyme products are price decontrolled under the Drugs (Prices Control) Order, 1979. Manufacturers are, therefore, free to revise

their prices without any price approval of the Government.

(d) Does not arise.

(e) Existing Drug Policy including provisions relating to pricing are under review.

Outcome of Joint Bipartite Consultative Committee for Coal Industry

4709. DR. B.L. SHAIKESH : Will the Minister of ENERGY be pleased to state :

(a) whether the Trade Union Leaders and Chief Executive of Coal India Limited (CIL) companies met during the last month to discuss problems of production, productivity and costs in the industry and to come with remedial measures ;

(b) if so, the outcome of this exercise by the Joint Bipartite Consultative Committee for Coal Industry (JBCCI) ; and

(c) the steps being taken for making coal industry professionally sound and financially strong ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) A meeting of the JBCCI was held on 7.3.186 to consider, *inter alia*, problems of production, productivity and costs.

(b) The deliberations were useful and it was decided to hold follow-up meetings of JBCCI regularly to consider matters connected with production, productivity and costs in the coal industry.

(c) Improving the management of coal companies with a view to achieving better production, productivity and financial results is a continuing exercise. The steps being taken in this direction include, investment in new mines, adoption of better technology, fuller utilisation of mining capacity already created, more efficient use and better maintenance of equipments, stricter control of inventory and economy in the use of stores, better use of manpower by controlling absenteeism and enforcing discipline and iden-